

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 28.01.2022 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 336/2021	V.S. Palanivel V P. Shriram CS Liquidator M/s. Sri Lakshmi Hotels Pvt. Ltd. With	APR Associates	
2.	Comp App (AT)(CH)(Ins) No. 339/2021 & IA No. 701 & 702/2021	V.S. Palanivel V P. Shriram CS Liquidator M/s. Sri Lakshmi Hotels Pvt Ltd & Anr With	APR Associates	
3.	Comp App (AT)(CH)(Ins) No. 343/2021 & IA No. 709,710 & 711/2021	V.S. Palanivel V P. Shriram CS Liquidator M/s. Sri Lakshmi Hotels Pvt Ltd & Anr	APR Associates	
4.	Comp App (AT)(CH)(Ins) 18/2022 & IA No. 36/2022	Dr. C. Bharath Chandran V Sabine Hospital & Research Centre Pvt Ltd & 4 ors	Avnish Pandey	
5.	Comp App (AT)(CH)(Ins) 27/2022 & IA No. 52/2022	Bindlas Duplex Ltd V ICMC Corporation Ltd	Shafiq Khan Tariq Muneer	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT)(CH) No. 32/2021	Sri Ambal Mills Ltd V The Registrar of Companies	S. Palanikumar PCS	Notice served on 10/12/2021 No Appearance

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT)(CH)(Ins) 144/2021	Swaroop Kumar Huggi V Simplex Infrastructure Ltd & anr	Jay Kishor Singh	T. V. L. Narasimha Rao Caveator for R1 Adhi Narayana Babji Kotla IRP

After the Above

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. V.P. Singh, Member (Technical)

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No.125/2021	Winwind Power Energy P Ltd V Asset Reconstruction Company India Limited & 3 others With	Srinath Sridevan T. K. Bhaskar K. Harishankar	R. Subramanian R2 Abitha Banu R1 R. Sugumaran R3
2.	Comp App (AT)(CH)(Ins) No.128/2021	V. Nagarajan RP Of Cethar Limited V Asset Reconstruction India Limited & anr With	R. Subramanian	Abitha Banu R1 Sugumaran – R2
3.	Comp App (AT)(CH)(Ins) No.129/2021	V. Nagarajan RP Of Cethar Limited 7V Asset Reconstruction India Limited & anr With	R. Subramanian	Abitha Banu R1 Sugumaran – R2

4.	Comp App (AT)(CH)(Ins) No. 130/2021	V. Nagarajan RP Of Cethar Limited V Asset Reconstruction India Limited & anr With	R. Subramanian	Abitha Banu R1 Sugumaran – R2
5.	Comp App (AT)(CH)(Ins) No. 131/2021	Asset Reconstruction Company India Limited v V. Nagaraj IRP & anr	Abitha Banu	R. Subramanian R1 Sugumaran – R2

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6.	TA No. 87/2021 (Comp App (AT) No 129/2019	M.N. Pratap Reddy & Anr V Lakshmi Narasimha Mining Co. (P) Ltd & Ors. With	D.Abhinav Rao G V Rao	K. Udhayakumar-R2 Jayant Mehta-R3&R4
7.	TA No. 88/2021 (Comp App (AT) No 148/2019	M. Nandana Reddy V Sri Lakshmi Narasimha Mining Co. Pvt Ltd & Ors.	Vivekananda	Udhyakumar-R2 Jayant Mehta-R3&R4 Abhinav Rao-R6&R7

Copy to:

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

- 1.Dy.Registrar - **PH No. : 044-2888 0500**
CELL : 99402 25692
- 2.Court Officer - **PH No. : 044-2888 0450**
CELL : 94458 92169